

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :22/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
--------	-----------	----------	-----------------	-------------------

MENTION-COURTCODE-MENTION2204- 11.00AM -11.05 AM

260-ADMISSION-CODE-REALTYFUND-11.06 AM

	Misc. Application	92/2024	MR. ANIL HARISH-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000185/2024)	MINDSPRIGHT LEGAL
	Misc. Application	93/2024	MR. ANIL HARISH-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000185/2024)	MINDSPRIGHT LEGAL
1	SEBI Appeal	185/2024	MR. ANIL HARISH Vs. SEBI Sub Matter : Misc. Application/0000092/2024 Sub Matter : Misc. Application/0000093/2024	MINDSPRIGHT LEGAL
2	SEBI Appeal	186/2024	MR. RAKESH DHINGRA AND ORS. Vs. SEBI Sub Matter : Misc. Application/0000208/2024 Sub Matter : Misc. Application/0000209/2024	CMA CS Rakesh Dhingra, Advocate
	Misc. Application	208/2024	MR. RAKESH DHINGRA AND ORS.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000186/2024)	CMA CS Rakesh Dhingra, Advocate
	Misc. Application	209/2024	MR. RAKESH DHINGRA AND ORS.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000186/2024)	CMA CS Rakesh Dhingra, Advocate

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :22/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>954-ADMISSION-CODE-ILLIQUIDSTOCKOPTION-AT 11.10 AM</u>				
3	SEBI Appeal	242/2024	MANISH GUPTA Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0000423/2024		
	Misc. Application	423/2024	MANISH GUPTA-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000242/2024)				
4	SEBI Appeal	259/2024	ICA INTERNATIONAL PVT. LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000334/2024		
Sub Matter :		Misc. Application/0000335/2024		
5	SEBI Appeal	260/2024	SHRI KRISHAN GOYAL HUF Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000387/2024		
Sub Matter :		Misc. Application/0000415/2024		
Sub Matter :		Misc. Application/0000416/2024		
6	SEBI Appeal	261/2024	VIVEK GOEL HUF Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000404/2024		
7	SEBI Appeal	262/2024	ARMOUR COMMOTRADE PVT. LTD. Vs. SEBI	Anjali Agrawal
Sub Matter :		Misc. Application/0000418/2024		
Sub Matter :		Misc. Application/0000419/2024		
Sub Matter :		Misc. Application/0000420/2024		
8	SEBI Appeal	263/2024	U.S.G. HOLDINGS PVT. LTD. Vs. SEBI	Anjali Agrawal
Sub Matter :		Misc. Application/0000427/2024		
Sub Matter :		Misc. Application/0000428/2024		
Sub Matter :		Misc. Application/0000429/2024		

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :22/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	334/2024	ICA INTERNATIONAL PVT. LTD.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000259/2024)	Prakash Shah and Associates
	Misc. Application	335/2024	ICA INTERNATIONAL PVT. LTD.-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000259/2024)	Prakash Shah and Associates
	Misc. Application	387/2024	SHRI KRISHAN GOYAL HUF-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000260/2024)	Prakash Shah and Associates
	Misc. Application	404/2024	VIVEK GOEL HUF-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000261/2024)	Prakash Shah and Associates
	Misc. Application	415/2024	SHRI KRISHAN GOYAL HUF-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000260/2024)	Prakash Shah and Associates
	Misc. Application	416/2024	SHRI KRISHAN GOYAL HUF-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000260/2024)	Prakash Shah and Associates
	Misc. Application	418/2024	ARMOUR COMMOTRADE PVT. LTD.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000262/2024)	Anjali Agrawal
	Misc. Application	419/2024	ARMOUR COMMOTRADE PVT. LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000262/2024)	Anjali Agrawal

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
 TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :22/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	420/2024	ARMOUR COMMOTRADE PVT. LTD.-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000262/2024)	Anjali Agrawal
	Misc. Application	427/2024	U.S.G. HOLDINGS PVT. LTD.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000263/2024)	Anjali Agrawal
	Misc. Application	428/2024	U.S.G. HOLDINGS PVT. LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000263/2024)	Anjali Agrawal
	Misc. Application	429/2024	U.S.G. HOLDINGS PVT. LTD.-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000263/2024)	Anjali Agrawal

907-ADMISSION-COURTCODE-FINE-AT 11.15 AM

9	SEBI Appeal	244/2024	HITTCO TOOLS LIMITED Vs. BSE LTD. Sub Matter : Misc. Application/0000424/2024	CS Manjeet Kumar
	Misc. Application	424/2024	HITTCO TOOLS LIMITED-EXEMPTION Vs. BSE LTD. (Main Matter Number :SEBI Appeal/0000244/2024)	CS Manjeet Kumar

828-ADMISSION-COURTCODE-CLAIM-AT 11.17 AM

	Misc. Application	156/2024	CHIKITA A. MEHTA-DELAY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000245/2024)	RHP Partners
--	-------------------	----------	--	--------------

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :22/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	157/2024	CHIKITA A. MEHTA-STAY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000245/2024)	RHP Partners
	Misc. Application	158/2024	CHIKITA MEHTA-URGENCY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000245/2024)	A. RHP Partners
	Misc. Application	159/2024	CHIKITA MEHTA-EXEMPTION Vs. NSEIL (Main Matter Number :SEBI Appeal/0000245/2024)	A. RHP Partners
10	SEBI Appeal	245/2024	CHIKITA A. MEHTA Vs. NSEIL	RHP Partners
	Sub Matter :	Misc. Application/0000156/2024		
	Sub Matter :	Misc. Application/0000157/2024		
	Sub Matter :	Misc. Application/0000158/2024		
	Sub Matter :	Misc. Application/0000159/2024		
<u>214-DISPOSAL-CODE-REDEMPTION-AT 11.18 A.M.</u>				
11	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL K. ASHAR AND CO
	Sub Matter :	Misc. Application/0000986/2021		
	SEBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan
	Sub Matter :	Misc. Application/0000868/2021		
	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
	Sub Matter(Disposed) :	Misc. Application/0000876/2021		

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :22/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000869/2021		
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000870/2021		
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000871/2021		
	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000872/2021		
	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000873/2021		
	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000874/2021		
	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000875/2021		
	Misc. Application	986/2021	Shri Sanyam Jain-Intervenor Vs. SEBI	PUNEET JAIN, ADVOCATE Mr. Atishay Jain, Advocate
(Main Matter Number :SEBI Appeal/0000443/2021)				

113-DISPOSAL-CODE-DISGORGE-MENT-AT 11.19 AM

12	SEBI Appeal	444/2021	Beejay Investment and Financial Consultants Pvt.Lt Vs. SEBI	Gaurav Bhardwaj, Advocate
Sub Matter(Disposed) :		Misc. Application/0000773/2021		

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :22/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter(Disposed) :	Misc. Application/0000774/2021		
	Sub Matter(Disposed) :	Misc. Application/0000775/2021		
	Sub Matter(Disposed) :	Misc. Application/0000105/2022		
	SEBI Appeal	497/2022	BEEJAY INV. AND FINANCIAL CONSUL. PVT LTD AND ORS Vs. SEBI	SSK ADVOCATES AND SOLICITORS
	Sub Matter(Disposed) :	Misc. Application/0000702/2022		
	Sub Matter(Disposed) :	Misc. Application/0000703/2022		
	Sub Matter(Disposed) :	Misc. Application/0001343/2022		
	SEBI Appeal	724/2022	STUPENDORS TRADERS PRIVATE LTD. AND ORS. Vs. SEBI	Gaurav Advocate Bhardwaj
	Sub Matter(Disposed) :	Misc. Application/0000878/2022		
	Sub Matter(Disposed) :	Misc. Application/0000879/2022		
	Sub Matter(Disposed) :	Misc. Application/0000880/2022		
	Sub Matter(Disposed) :	Misc. Application/0001099/2022		
	Sub Matter(Disposed) :	Misc. Application/0001359/2022		
	Sub Matter :	Misc. Application/0000201/2023		
	SEBI Appeal	725/2022	EVERSIGHT TRADECOMM PVT. LTD. AND ORS. Vs. SEBI	Gaurav Advocate Bhardwaj
	Sub Matter(Disposed) :	Misc. Application/0000881/2022		
	Sub Matter(Disposed) :	Misc. Application/0000882/2022		
	Sub Matter(Disposed) :	Misc. Application/0000883/2022		
	Sub Matter(Disposed) :	Misc. Application/0001091/2022		
	Sub Matter(Disposed) :	Misc. Application/0001344/2022		
	Sub Matter(Disposed) :	Misc. Application/0001699/2022		
	Sub Matter :	Misc. Application/0000202/2023		
	SEBI Appeal	726/2022	FLEX TRADE PRIVATE LTD. AND ANR. Vs. SEBI	Gaurav Advocate Bhardwaj
	Sub Matter(Disposed) :	Misc. Application/0000923/2022		
	Sub Matter(Disposed) :	Misc. Application/0000924/2022		
	Sub Matter(Disposed) :	Misc. Application/0000925/2022		
	Sub Matter(Disposed) :	Misc. Application/0001212/2022		
	Sub Matter(Disposed) :	Misc. Application/0001345/2022		
	Sub Matter(Disposed) :	Misc. Application/0001700/2022		

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :22/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1513/2022	STUPENDORS TRADERS PRIVATE LTD. AND ORS.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0001023/2022)	SSK ADVOCATES AND SOLICITORS
	Misc. Application	1572/2022	NEELANCHAL MERCANTILE PRIVATE LTD. AND ORS.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0001024/2022)	SSK ADVOCATES AND SOLICITORS
	SEBI Appeal	1000/2022	NEELANCHAL MERCANTILE PRIVATE LTD. AND ORS. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001648/2022 Sub Matter(Disposed) : Misc. Application/0001328/2022 Sub Matter(Disposed) : Misc. Application/0001329/2022 Sub Matter(Disposed) : Misc. Application/0001330/2022 Sub Matter(Disposed) : Misc. Application/0000106/2023 Sub Matter : Misc. Application/0000203/2023	SSK Advocates And Solicitors
	SEBI Appeal	1001/2022	FLEX TRADE PVT. LTD. AND ANR. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0001386/2022 Sub Matter(Disposed) : Misc. Application/0001387/2022 Sub Matter(Disposed) : Misc. Application/0001388/2022 Sub Matter(Disposed) : Misc. Application/0001389/2022 Sub Matter(Disposed) : Misc. Application/0000107/2023	SSK Advocates And Solicitors
	Misc. Application	1701/2022	EVERSIGHT TRADECOMM PRIVATE LIMITED AND ORS.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0001025/2022)	SSK ADVOCATES AND SOLICITORS

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :22/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	1023/2022	STUPENDORS TRADERS PVT. LTD. AND ORS. Vs. SEBI	SSK ADVOCATES AND SOLICITORS
Sub Matter :		Misc. Application/0001513/2022		
Sub Matter(Disposed) :		Misc. Application/0001514/2022		
Sub Matter(Disposed) :		Misc. Application/0001515/2022		
Sub Matter(Disposed) :		Misc. Application/0001516/2022		
	SEBI Appeal	1024/2022	NEELANCHAL MERCANTILE PVT. LTD. AND ORS. Vs. SEBI	SSK ADVOCATES AND SOLICITORS
Sub Matter :		Misc. Application/0001572/2022		
Sub Matter(Disposed) :		Misc. Application/0001573/2022		
Sub Matter(Disposed) :		Misc. Application/0001574/2022		
Sub Matter(Disposed) :		Misc. Application/0001575/2022		
	SEBI Appeal	1025/2022	EVERSIGHT TRADECOMM PRIVATE LIMITED AND ORS. Vs. SEBI	SSK ADVOCATES AND SOLICITORS
Sub Matter :		Misc. Application/0001701/2022		
Sub Matter(Disposed) :		Misc. Application/0001702/2022		
Sub Matter(Disposed) :		Misc. Application/0001703/2022		
Sub Matter(Disposed) :		Misc. Application/0001704/2022		
	Misc. Application	201/2023	STUPENDORS TRA. PVT LTD. AND ORS.-DEFREEZING OF AC Vs. SEBI	Gaurav Bhardwaj
(Main Matter Number :SEBI Appeal/0000724/2022)				
	Misc. Application	202/2023	EVERSIGHT TRADE. PVT. LTD. AND ORS.-DEFREEZING Vs. SEBI	Gaurav Bhardwaj
(Main Matter Number :SEBI Appeal/0000725/2022)				
	Misc. Application	203/2023	NEELANCHAL MERCANTILE PVT LTD. AND ORS.-DEFREEZING Vs. SEBI	Gaurav Bhardwaj, Advocate
(Main Matter Number :SEBI Appeal/0001000/2022)				

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :22/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>897-DISPOSAL-COURTCODE-KUSHALWTM-AT11.20 AM</u>				
13	SEBI Appeal	848/2022	Sandeep Tulsiram Agarwal Vs. SEBI	Corporate Advisor and Legal
Sub Matter(Disposed) :		Misc. Application/0000081/2023		
	SEBI Appeal	849/2022	Manoj Tulsiram Agarwal Vs. SEBI	Corporate Advisor and Legal
Sub Matter(Disposed) :		Misc. Application/0001143/2022		
Sub Matter(Disposed) :		Misc. Application/0000082/2023		
	SEBI Appeal	850/2022	Pushpadevi Tulsiram Agarwal Vs. SEBI	Corporate Advisor and Legal
Sub Matter(Disposed) :		Misc. Application/0001144/2022		
	SEBI Appeal	851/2022	Mahendra Tulsiram Agarwal Vs. SEBI	Corporate Advisor and Legal
Sub Matter(Disposed) :		Misc. Application/0001145/2022		
	SEBI Appeal	852/2022 (/0000)	Sudha Mahendra Agarwal Vs. SEBI	Corporate Advisor and Legal
Sub Matter(Disposed) :		Misc. Application/0001152/2022		
	SEBI Appeal	853/2022	Namrata Sandeep Agarwal Vs. SEBI	Corporate Advisor and Legal
Sub Matter(Disposed) :		Misc. Application/0001293/2022		
Sub Matter :		Misc. Application/0000083/2023		
<u>798-DISPOSAL-COURTCODE-MURLIAO-AT11.22 AM</u>				
14	SEBI Appeal	860/2022	BAJRANGLAL B. MALOO HUF AND ORS. Vs. SEBI	RHP PARTNERS
Sub Matter(Disposed) :		Misc. Application/0001800/2022		
Sub Matter(Disposed) :		Misc. Application/0001257/2023		

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :22/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>280-DISPOSAL-COURTCODE-UNREGISTERED-AT11.21 AM</u>				
15	SEBI Appeal	327/2023	MR. SATISH KUMAR DUBEY Vs. SEBI	ABHISHEK MISHRA, CS
<u>152-DISPOSAL-COURTCODE-VBINDUSTRIESAO-AT11.23 AM</u>				
16	SEBI Appeal	370/2023	SOUMEN MITRA AND ANR. Vs. SEBI	Vikas Bengani Advocate
Sub Matter(Disposed) : Misc. Application/0000718/2023				
	SEBI Appeal	530/2023	M/S BIZ BUDDY MEDIA MARKETING Vs. SEBI	BHAVIN PANDYA
<u>848-DISPOSAL-CODE-VISTAARINSPECTION-AT11.24 AM</u>				
17	SEBI Appeal	540/2023	VISTAAR CAPITAL ADVISORS LTD. AND ORS. Vs. SEBI	RASHMIKANT AND PARTNERS
Sub Matter : Misc. Application/0001143/2023				
Sub Matter(Disposed) : Misc. Application/0001349/2023				
	SEBI Appeal	541/2023	VISTRA ITCL INDIA LIMITED Vs. SEBI	KHAITAN AND CO.
Sub Matter(Disposed) : Misc. Application/0001141/2023				
	SEBI Appeal	542/2023	MR. SHACHINDRA NATH Vs. SEBI	FINSEC LAW ADVISORS
Sub Matter(Disposed) : Misc. Application/0001140/2023				
<u>365-DISPOSAL-COURTCODE-SWANAO-AT11.25 AM</u>				
18	SEBI Appeal	848/2023	PANCHAL SHANTI LAL Vs. SEBI	Agarwal and Dhanuka Legal Adv
Sub Matter(Disposed) : Misc. Application/0001344/2023				
Sub Matter : Misc. Application/0001260/2023				
Sub Matter(Disposed) : Misc. Application/0001590/2023				

Securities Appellate Tribunal
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member
TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :22/04/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1260/2023	PANCHAL SHANTI LAL-Delay Vs. SEBI	Agarwal and Dhanuka Legal Adv

(Main Matter Number :SEBI Appeal/0000848/2023)